

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/J162/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Manwar Ali,  
Presiding Officer,  
Labour Court, Dibrugarh.

Dated Guwahati the 5<sup>th</sup> June, 2018.

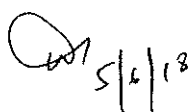
Sub: **Casual Leave along with station leave permission with  
official vehicle.**

Ref:- Your letter No. LCD. 11A/2018/135, dtd. 31.05.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 15.06.2018 along with station leave permission with official allotted vehicle at your cost w.e.f. the morning of 15.06.2018 till the morning of 18.06.2018 has been ~~granted/rejected~~ ✓.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**